

The recommendations are now under consideration of the Government.

**Extensions to Officers**

690. **Shri P. E. Chakraverti;**  
**Shri K. N. Tiwary;**  
**Shri M. L. Dwivedi;**  
**Shri P. C. Borooah;**  
**Shri Bhagwat Jha Asad;**  
**Shri Subodh Hansda;**  
**Shri S. C. Samanta;**

Will the Minister of Home Affairs be pleased to state:

(a) whether the Union Government has asked all the Ministries to observe "rigorously" the policy to grant extension of service to officers in exceptional cases only;

(b) how far it is true that the Centre is generally "averse" to granting extension or re-employment to retired Government servants;

(c) whether any age limit has been indicated by the Union Government upto which extension can be granted; and

(d) whether any attempt has been made to assess the impact of extensions on the service as a whole?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): (a) and (b). Instructions have been issued to the effect that no officer is to be retained in service beyond the date of compulsory retirement or offered re-employment after that date, except when it is clearly in the public interest and where it is evident that other officers in service are either not ripe enough to take the appointment, or that the retiring officer is of such outstanding merit that it is desirable to retain him in service further.

(c) Subject to the principles mentioned above, Ministries/Departments are competent to grant extensions or to re-employ retired officers up to the

age of 60 years. All cases of extensions/re-employments beyond the age of 60 years require the concurrence of the Ministry of Home Affairs.

(d) No.

**Administrative Reforms**

691. **Shri Kolla Venkaiah;**  
**Shri M. N. Swamy;**  
**Shri Laxmi Das;**  
**Shri Bagri;**  
**Dr. Ram Manohar Lohia;**  
**Shri Yashpal Singh;**  
**Shri Vishwa Nath Pandey;**

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 347 on the 10th November, 1965 and state the further progress since made to implement the recommendations made in the Ering Committee Report on the NEFA Administrative Reforms?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): Out of ten recommendations made, four have been implemented and six are under consideration.

**Barauni Refinery**

692. **Shri Subodh Hansda;**  
**Shri S. C. Samanta;**  
**Shri Bhagwat Jha Asad;**  
**Shri M. L. Dwivedi;**  
**Shri P. C. Borooah;**  
**Shri Basumatari;**

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether any Soviet assistance will be available to utilise the by-products of Barauni Refinery;

(b) if so, the particulars thereof;

(c) whether a new plant is to be set up for this purpose; and

(d) if so, the total estimated cost of the plant?

The Minister of Petroleum and Chemicals (Shri Alagesan): (a) and (d). The by-products of the refinery